

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00265/18

Friday, this the 8th day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Johnson Fernandez
 S/o.S.N.Fernando, Tindal
 Customs (Preventive)
 O/o. Commissioner of Customs (Preventive)
 residing at Konnamkodath House
 Naryambalam, Ernakulam-682 509 Applicant

(By Advocate – Mr.Sunil Jacob Jose)

V e r s u s

1. Commissioner of Customs (Preventive)
 O/o.Commissioner of Customs (Preventive)
 Catholic Centre, Broadway
 Kochi – 682 031
2. Superintendent of Customs (Preventive)
 Sea Patrolling Unit, Beypore
 Kozhikode-673 015
3. Francis K.T., Skippermate
 O/o. Superintendent of Customs (Preventive)
 Sea Patrolling Unit, Beypore
 Kozhikode – 673 015
4. Unimoyi.N.K., Skippermate
 O/o.Superintendent of Customs (Preventive)
 Sea Patrolling Unit, Beypore
 Kozhikode – 673 015 Respondents

**(By Advocate – Mr.Thomas Mathew Nellimootttil, Sr.PCGC for R 1&2
 (R3&4 set ex-parte vide order dated 18.5.2018))**

This application having been heard on 8.6.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: **Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

Heard Mr.R.Sreeraj representing Mr.Sunil Jacob Jose, learned counsel for the applicant and Mr.Thomas Mathew Nellimoottil, learned counsel for the respondents. At the request of learned counsel for the applicant, permission is granted for withdrawing the Original Application with liberty to file a fresh Original Application on appropriate cause of action, if so advised.

2. The Original Application is disposed of as withdrawn. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

List of Annexures

Annexure A-1 - Photocopy of the relevant portion of the seniority list dated 28.10.2009 published by the 1st respondent.

Annexure A-2 - Photocopy of relevant portion of the Marine Organisation of Customs and Central Excise Department (Group C & Group D posts) Recruitment Rules 1994 issued vide notification dated 31.12.1994 of the Department of Revenue, Ministry of Finance, Government of India

Annexure A-3 - Photocopy of the relevant portion of the seniority list as on 1.1.15 published by the 1st respondent

Annexure A-4 - Photocopy of the representation dated 4.2.2016 submitted before the 1st respondent

Annexure A-5 - Photocopy of the relevant portion of the seniority list as on 1.1.2017

Annexure A-6 - Photocopy of the letter dated 17.1.2018 of the applicant addressed to the 1st respondent

Annexure A-7 - Photocopy of the notification C.No.II/3/8/2017-Estt-CCP dated 11.12.17

Annexure A-8 - Photocopy of the communication dated 27.2.2018 from the office of the 1st respondent

Annexure R1 - True copy of the Marine Organisation of Customs and Central Excise Department (Group C and D Posts) Recruitment Rules, 1994

Annexure R2 - True copy of the notification dated 8.10.1997 amending
Marine Organisation of Customs and Central Excise Department (Group C and D
Posts) Recruitment Rules.

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